

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:697

ANSWERED ON:08.08.2013

PILFERAGE OF FOOD GRAINS

Abdulrahman Shri ;Das Shri Ram Sundar;Gowda Shri D.B. Chandre;Jeyadurai Shri S. R.;Karwariya Shri Kapil Muni;Rajendran Shri C.

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there has been an increase in the incidents of use of adulterated fuel and theft /pilferage of foodgrains from goods trains parked in yards and stations during the last three years and the current year;
- (b) if so, the details of such cases reported during the said period alongwith the action taken thereon by the Railways, zone- wise;
- (c) the details of the surveillance/ safety arrangements made by the Railways for goods trains parked in yards to stop such incidents;
- (d) whether the strength of persons deployed for surveillance of each yard is adequate; and
- (e) if so, the details thereof and if not, the steps taken/being taken to check recurrence of such unlawful activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 697 BY SHRI D.B. CHANDRE GOWDA, SHRI RAM SUNDAR DAS, SHRI ABDUL RAHMAN, SHRI KAPIL MUNI KARWARIYA, SHRI S.R. JEYADURAI AND SHRI C. RAJENDRAN TO BE ANSWERED IN LOK SABHA ON 08.08.2013 REGARDING PILFERAGE OF FOOD GRAINS.

(a) and (b): No, Madam. Only one case of use of adulterated fuel was reported in the month of August, 2010 which was detected by Special Task Force, Agra (Uttar Pradesh) at Railway Diesel Installation Kasganj.

Incidents of theft/ pilferage of food grains from goods trains parked in yards/stations have decreased during the years 2012 and current year in comparison to the years 2010 and 2011. Out of 178 cases of theft/pilferage of food grains reported during the years 2010, 2011, 2012 and 2013 (Upto June), 163 cases have been detected.

(c): Food grains are carried in block rakes and priority is given for fast movement of such rakes to avoid stabling of such rakes at yards. The vulnerable railway yards are having necessary basic security arrangements such as proper lighting and perimeter walls to prevent entry of outsiders. Unauthorised persons are not allowed to enter the railway yards and trespassers are being prosecuted under the provisions of the Railways Act. Seals of the wagons stabled at yards are being checked by Railway Protection Force personnel round the clock to prevent/detect criminal interference.

(d): Yes, Madam.

(e): The following steps are being taken to prevent the incidents of theft/pilferage of food grains from goods trains stabled in yards and at stations:-

1. Railway Protection Force personnel are deployed round the clock to prevent theft of goods and railway property at vulnerable railway yards.
2. Constant surveillance is being kept in the railway yards on the movement of anti social elements.
3. Based on the crime intelligence, raids are conducted at the dens of the receivers of stolen railway property in co-ordination with local police and the criminals/receivers arrested are prosecuted under the provisions of the Railway Property (Unlawful Possession) Act.
4. Close coordination is being maintained with Local Police and Government Railway Police to prevent /detect the cases of theft/ pilferage of railway property including food grains from goods trains.